

**HIGH COURT OF BOMBAY AT GOA,
PORVORIM, GOA**

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that :

PART – I - ON 13.07.2023

(i)

The Division Bench comprising of the **Hon'ble the Acting Chief Justice** and the **Hon'ble Shri. Justice B. P. Deshpande** will take up matters pertaining to Division Bench, as per the board to be notified separately.

(ii)

The urgent mentioning and placing of the matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande** will be before the Single Bench presided over by the **Hon'ble Shri. Justice M. S. Karnik**.

PART – II - ON 14.07.2023

(i)

The Division Bench comprising of the **Hon'ble the Acting Chief Justice** and the **Hon'ble Shri. Justice B. P. Deshpande** will take up matters pertaining to Division Bench, as per the board to be notified separately.

(ii)

The urgent mentioning and placing of the matters pertaining to the regular Division Bench for Friday comprising of the **Hon'ble Shri. Justice M.S. Karnik and the Hon'ble Shri. Justice B. P. Deshpande** will be before the Division Bench presided over by the **Hon'ble The Acting Chief Justice**.

(iii)

The **Hon'ble Shri. Justice M. S. Karnik** will sit singly and will take up matters pertaining to Single Bench, as per the board to be notified separately.

Dated this the 10th day of July, 2023.

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.